

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.4
CP(IB)/87(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

M & B ENGINEERING LIMITED
Vs
MASCOT SURYAPUR LLP

.....Applicant

.....Respondent

Order delivered on 23/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Ms. Tanaya Shah, Advocate
For the Respondent :

ORDER

After making brief submissions in the matter, Learned Counsel for the applicant wishes to withdraw the present application, with a liberty to file a fresh on the same cause of action. 17

Accordingly, **CP (IB)/87(AHM) 2024** is dismissed as withdrawn with liberty.

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SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)